

National Company Law Tribunal

Allahabad Bench

CP NO. 80/ND/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY: *Galaxy Life Care Services Ltd*

SECTION OF THE COMPANIES ACT: U/S *397/398 of the Companies Act 1956*

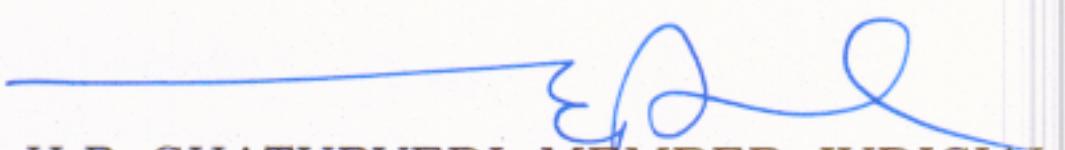
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>RAJNISH SINHA</i>	<i>ADVOCATE</i>	<i>RESPONDENTS</i>	<i>Rajnish Sinha</i>
2.	<i>ABHAY K. DAS</i>	<i>Adv.</i>	<i>Petitioners</i>	<i>Abhay Kumar Das</i>
3.	<i>ADGDU TRADOM</i>	<i>PCS</i>	<i>Petitioners</i>	<i>Adgdu Tradom</i>

Order Dated 26.04.2017

CP No. 80/ND/ 2015: M/S Galaxy Life Care Services Limited

Parties are represented by their respective counsel. The time is granted to file rejoinder in CA No. 251 of 2015.

List it on 23 May, 2017

  
H.P. CHATURVEDI, MEMBER-JUDICIAL

Order Dated 26.04.2017